

**FINAL SENIORITY LIST OF SHERISTEDARS/MUNSHI/HEAD CLERK WORKING IN THE COURTS OF KODAGU UNIT AS ON 01/04/1978 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	4	5	6	7	8	9
1	Jagadish Rai K	25/10/32	27/12/55	23/02/72	-	31/10/90	-
2	Thomas D'Silva	21/12/31	29/05/57 (LC)	25/07/72	-	31/12/89	-
3	Ramamoorthy H K	18/09/31	15/01/55	23/08/72	-	30/09/89	-
4	Bopaiah N A	06/04/35	07/05/55	12/11/75	-	30/04/93	-
5	Bojammaiah P M	12/05/37	05/02/58 (LC)	01/08/72	-	30/05/95	-
6	Yousuff A M	15/03/36	14/07/59 (LC)	23/08/72	-	31/03/94	-
7	Neelamma C B	09/11/38	15/07/59	22/01/76	-	30/11/96	Transferred to Mysuru division as head Munshi vide H.C.Order No.LCE II/375/75, dt:16.01.1976.

**FINAL SENIORITY LIST OF CASH CLERK WORKING IN THE COURTS OF KODAGU UNIT AS ON 01/04/1978 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Ramakrishna B B	08/10/39	15/07/59 (LC)	21/10/72	-	31/10/97	-
2	Shivananjaiah K N	16/02/36	11/07/55	01/05/76	-	28/02/94	-

**FINAL SENIORITY LIST OF SHERISTEDARS/CASH CLERKS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/10/1982 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Ramamurthy H K	18/09/31	15/01/55	23/08/72	-	30/09/89	
2	Bopaiah N A	06/04/35	07/05/55	12/11/75	-	30/04/93	
3	Bojamaiah P M	12/05/35	08/02/58 (LC)	01/08/72	-	31/05/93	
4	Yousuf A M	15/03/36	14/07/51 (LC)	23/08/72	-	31/03/94	
5	Neelamma C B	09/11/38	15/07/59 (LC)	22/01/76	-	30/11/96	
6	Ramakrishna B B	08/10/39	15/07/59 (LC)	01/09/78	-	31/10/97	
7	Thimmaiah B M	29/01/33	13/04/54	03/12/79	-	31/01/91	
8	Shivananjaiah K N	16/02/36	11/07/55	07/04/80	-	28/02/94	
9	Mandanna K G	18/05/31	04/07/51	01/06/80	-	31/05/89	
10	Ramadas H T	15/02/50	06/06/68	03/11/80	SC	28/02/08	

**FINAL SENIORITY LIST OF CASH CLERKS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/10/1982 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	Edmund Mascarenhas	28/05/46	29/09/65	28/06/80	-	31/05/04	
2	Thangamma P B	10/05/45	06/07/67	01/08/80	-	31/05/03	
3	Sharada N A	02/03/45	08/07/67	01/11/80	-	31/03/03	

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1986  
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Bojammaiah P M	12/05/35	05/02/58	01/08/72	-	31/05/93	-
2	Yousuff A N	15/03/36	14/07/59	23/08/72	-	31/03/94	-
3	Ramakrishna B B	08/10/39	15/07/59	01/09/78	-	31/10/97	-
4	Shivananjaiah K N	16/02/36	11/07/55	07/04/80	-	28/02/94	-
5	Mandanna K G	18/05/31	04/07/51	01/06/80	-	31/05/89	-
6	Ramadas H T	15/02/50	06/06/68	25/10/80	SC	28/02/08	
7	Edmund Mascarenhas	28/05/46	29/09/65	24/10/83	-	31/05/04	
8	Thangamma T B	10/05/45	06/07/67	30/10/85	-	31/05/03	-
9	Sharadha N A	02/03/48	06/07/67	30/10/85	-	31/05/06	-
10	Muddamma M K	15/02/49	04/09/67	30/10/85		28/02/07	
11	Janaky T B	21/04/43	10/07/67	10/10/86	-	30/04/01	-

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1987  
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Shivananjiah K N	16/02/36	11/07/55	07/04/80	-	28/02/94	-
2	Mandanna K G	18/05/31	04/07/51	01/06/80	-	31/05/89	-
3	Ramadas H T	15/02/50	06/06/68	29/12/80	SC	28/02/08	
4	Edmund Mascarenhas	28/05/46	29/09/65 (LC)	24/10/83	-	31/05/04	
5	Thangamma P B	10/05/45	06/07/67 (LC)	30/10/85	-	31/05/03	-
6	Sharada N A	02/03/48	06/07/67 (LC)	30/10/85	-	31/03/06	-
7	Muddamma M K	15/02/49	04/09/67	30/10/85	-	28/02/07	Seniority as per KSC, Rules 1982
8	Janaki T B	21/04/43	10/07/67 (LC)	10/10/87	-	30/04/01	-

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 01/08/1989  
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Gouramma P S	07/02/34	12/04/52	14/03/88	-	28/02/92	Change of Cadre from the post of Stenographer Gr.I to the Post of FDA
2	Shivananjaiah K N	16/02/36	11/07/55	07/04/80	-	28/02/94	-
3	Ramadas H T	15/02/50	06/06/68 (LC)	03/11/80	SC	28/02/08	
4	Edmund Mascarenhas	28/05/46	29/09/65 (LC)	24/10/83	-	31/05/04	-
5	Thangamma P B	10/05/45	6/7/67 (LC)	14/03/86	-	31/05/03	-
6	Sharada N A	02/03/48	6/7/67 (LC)	14/03/86	-	31/03/06	-
7	Muddamma M K	15/02/49	4/9/67 (LC)	14/03/86	-	28/02/07	Seniority as per Karnataka Subordinate Courts (Ministrial & other Courts) (Recruitment) Rules 1982.
8	Janaki T B	21/04/45	10/7/67 (LC)	10/10/87	-	30/04/03	-
9	Krishnoji B V	03/06/45	17/07/67 (LC)	14/03/88	SC	30/06/03	-
10	Gangu H H	08/09/47	25/03/71 (PSC)	31/3/89	SC	30/09/05	-

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 28/08/1991  
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Gowramma P S	07/02/34	12/04/52	14/03/88	-	28/02/92	Change of Cadre from the post of Stenographer Gr.I to the Post of FDA
2	Shivananjaiah K N	16/02/36	11/07/55	07/04/80	-	28/02/94	-
3	Ramadas H T	15/02/50	06/06/68 (LC)	03/11/80	SC	28/02/08	
4	Edmund Mascarenhas	28/05/46	29/09/65 (LC)	24/10/83	-	31/05/04	-
5	Thangamma P B	10/05/45	6/7/67 (LC)	14/03/86	-	31/05/03	-
6	Sharada N A	02/03/48	6/7/67 (LC)	14/03/86	-	31/03/06	-
7	Muddamma M K	15/02/49	4/9/67 (LC)	14/03/86	-	28/02/07	Seniority as per KSC, Rules 1982
8	Janaki T B	21/04/43	10/7/67 (LC)	10/10/87	-	30/04/01	-
9	Krishnoji B V	03/06/45	17/07/67 (LC)	14/03/88	ST	30/06/03	-
10	Gangu H H	08/09/47	25/03/71 (PSC)	14/03/88	SC	30/09/05	-
11	Mayamma K K	02/04/45	17/07/67 (LC)	12/03/90	-	30/04/03	-

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 30/09/1992  
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Ramadas H T	15/02/50	06/06/68 (LC)	03/11/80	SC	28/02/08	
2	Edmund Mascarenhas	28/05/46	29/09/65 (LC)	24/10/83	-	31/05/04	-
3	Thangamma P B	10/05/45	6/7/67 (LC)	14/03/86	-	31/05/03	-
4	Sharada N A	02/03/48	6/7/67 (LC)	14/03/86	-	31/03/06	-
5	Muddamma M K	15/02/49	4/9/67 (LC)	18/03/86	-	28/02/07	Seniority as per KSC, Rules 1982
6	Janaki T B	21/04/43	10/7/67 (LC)	10/10/87	-	30/04/01	-
7	Krishnoji B V	03/06/45	17/07/67 (LC)	14/03/88	ST	30/06/03	-
8	Gangu H H	08/09/47	25/03/71 (PSC)	14/03/88	SC	30/09/05	Seniority as per KSC, Rules 1982
9	Mayamma K K	02/04/45	17/07/67 (LC)	09/03/90	-	30/04/03	-
10	Abdul Latheef M G	28/06/47	23/03/71 (PSC)	04/09/91	-	30/06/05	Seniority as per KSC, Rules 1982
11	Uthappa K G	04/03/45	01/05/73 (PSC)	30/11/91	-	31/03/03	Tr.from DK Dist., and took charge on 06/08/75
12	Devaiah H E	07/03/46	06/06/67 (LC)	30/11/91	-	31/03/04	-

13	Chickavenkata H N	08/04/52	06/05/72	17/10/02	SC	30/04/12	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02.</p>
----	-------------------	----------	----------	----------	----	----------	--



**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 12/08/1993  
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Ramadas H T	15/02/50	06/06/68 (LC)	03/11/80	SC	28/02/08	
2	Edmund Mascarenhas	28/05/46	29/09/65 (LC)	24/10/83	-	31/05/04	-
3	Thangamma P B	10/05/45	6/7/67 (LC)	14/03/86	-	31/05/03	-
4	Sharada N A	02/03/48	6/7/67 (LC)	14/03/86	-	31/03/06	-
5	Muddamma M K	15/02/49	4/9/67 (LC)	18/03/86	-	28/02/07	Common Cadre
6	Janaki T B	21/04/43	10/7/67 (LC)	10/10/87	-	30/04/01	-
7	Krishnoji B V	03/06/45	17/07/67 (LC)	15/03/88	ST	30/06/03	-
8	Gangu H H	08/09/47	25/03/71 (PSC)	15/03/88	SC	30/09/05	Common Cadre
9	Mayamma K K	02/04/45	17/07/67 (LC)	09/03/90	-	30/04/03	-
10	Uthappa K G	04/03/45	01/05/73 (PSC)	30/11/91	-	31/03/03	Tr.from DK Dist., as Jr. to Jr. most and took charge on 06/08/75
11	Devaiah H E	07/03/46	06/06/67 (LC)	30/11/91	-	31/03/04	-

12	Chickavenkata H N	08/04/52	06/05/72	17/10/02	SC	30/04/12	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02.</p>
----	-------------------	----------	----------	----------	----	----------	--

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/10/1994 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Ramadas H T	15/02/50	06/06/68 (LC)	03/11/80	SC	28/02/08	
2	Edmund Mascarenhas	28/05/46	29/09/65 (LC)	24/10/83	-	31/05/04	-
3	Thangamma P B	10/05/45	6/7/67 (LC)	14/03/86	-	31/05/03	-
4	Sharada N A	02/03/48	6/7/67 (LC)	14/03/86	-	31/03/06	-
5	Muddamma M K	15/02/49	4/9/67 (LC)	18/03/86	-	28/02/07	Common Cadre
6	Janaki T B	21/04/43	10/7/67 (LC)	10/10/87	-	30/04/01	-
7	Krishnoji B V	03/05/45	17/07/67 (LC)	15/03/88	ST	31/05/03	-
8	Gangu H H	08/09/47	25/03/71 (PSC)	15/03/88	SC	30/09/05	Common Cadre
9	Mayamma K K	02/04/45	17/07/67 (LC)	09/03/90	-	30/04/03	-
10	Uthappa K G	04/03/45	01/05/73 (PSC)	30/11/91	-	31/03/03	Tr.from DK as Jr. to Jr. most and took charge on 06/08/75
11	Devaiah H E	07/03/46	06/06/67 (LC)	30/11/91	-	30/04/04	-
12	Sharada M M	13/10/46	18/07/67 (LC)	03/03/92	-	31/10/04	-

13	Chickavenkata H N	08/04/52	06/05/72	17/10/02	SC	30/04/12	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02.</p>
----	-------------------	----------	----------	----------	----	----------	--

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1995  
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Ramadas H T	15/02/50	06/06/68 (LC)	03/11/80	SC	28/02/08	
2	Edmund Mascarenhas	28/05/46	29/09/65 (LC)	24/10/83	-	31/05/04	-
3	Thangamma P B	10/04/45	6/7/1967 (LC)	13/03/86	-	30/04/03	-
4	Sharada N A	02/03/48	6/7/1967 (LC)	14/03/86	-	31/03/06	-
5	Muddamma M K	15/02/49	4/9/1967 (LC)	18/03/86	-	28/02/07	Common Cadre
6	Janaki T B	21/04/43	10/7/1967 (LC)	10/10/87	-	30/04/01	-
7	Krishnoji B V	03/06/45	17/07/67 (LC)	15/03/88	ST	30/06/03	-
8	Gangu H H	08/09/47	25/03/71 (PSC)	15/03/88	SC	30/09/05	Common Cadre
9	Mayamma K K	02/04/45	17/07/67 (LC)	09/03/90	-	30/04/03	-
10	Uthappa K G	04/03/45	01/05/73 (PSC)	30/11/91	-	31/03/03	Tr.from DK as Jr. to Jr. most and took charge on 06/08/75
11	Devaiah H E	07/03/46	06/06/67 (LC)	30/11/91	-	31/03/04	-
12	Sharada M M	13/10/46	08/07/67 (LC)	03/03/92	-	31/10/04	-

13	Chickavenkata H N	08/04/52	06/05/72	17/10/02	SC	30/04/12	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02.</p>
----	-------------------	----------	----------	----------	----	----------	--

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1996  
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Ramadas H T	15/02/50	06/06/68 (LC)	03/11/80	SC	28/02/08	
2	Edmund Mascarenhas	28/05/46	29/09/65 (LC)	24/10/83	-	31/05/04	-
3	Thangamma P B	10/04/45	6/7/67 (LC)	13/03/86	-	30/04/03	-
4	Sharada N A	02/03/48	6/7/67 (LC)	14/03/86	-	31/03/06	-
5	Muddamma M K	15/02/49	4/9/67 (LC)	18/03/86	-	28/02/07	Common Cadre
6	Janaki T B	21/04/43	10/7/67 (LC)	10/10/87	-	30/04/01	-
7	Krishnoji B V	03/06/45	17/07/67 (LC)	15/03/88	ST	30/06/03	-
8	Gangu H H	08/09/47	25/03/71 (PSC)	15/03/88	SC	30/09/05	Common Cadre
9	Mayamma K K	02/04/45	17/07/67 (LC)	09/03/90	-	30/04/03	-
10	Uthappa K G	04/03/45	01/05/73 (PSC)	30/11/91	-	31/03/03	Tr.from DK as Jr. to Jr. most and took charge on 06/08/75
11	Devaiah D E	07/03/46	06/06/67 (LC)	30/11/91	-	31/03/04	-
12	Sharada M M	23/10/46	18/7/67 (LC)	03/03/92	-	31/10/04	-

13	Chickavenkata H N	08/04/52	06/05/72	17/10/02	SC	30/04/12	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02.</p>
----	-------------------	----------	----------	----------	----	----------	--



**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1997  
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Ramadas H T	15/02/50	06/06/68 (LC)	03/11/80	SC	28/02/08	-
2	Edmund Mascarenhas	28/05/46	29/09/65 (LC)	24/10/83	-	31/05/04	-
3	Thangamma P B	10/04/45	06/7/67 (LC)	13/03/86	-	30/04/03	-
4	Sharada N A	02/03/48	06/7/67 (LC)	14/03/86	-	31/03/06	-
5	Muddamma M K	15/02/49	04/9/67 (LC)	18/03/86	-	28/02/07	Common Cadre
6	Janaki T B	21/04/43	10/7/67 (LC)	09/10/86	-	30/04/01	-
7	Krishnoji B V	03/06/45	17/07/67 (LC)	15/03/88	ST	30/06/03	-
8	Gangu H H	08/09/47	25/03/71 (PSC)	15/03/88	SC	30/09/05	Common Cadre
9	Mayamma K K	02/04/45	17/07/67 (LC)	09/03/90	-	30/04/03	-
10	Uthappa K G	04/03/45	01/05/73 (PSC)	30/11/91	-	30/03/03	Tr.from DK as Jr. to Jr. most and took charge on 06/08/75
11	Sharada M M	23/10/46	18/7/67 (LC)	03/03/92	-	31/10/04	-
12	Nanjundaraju R	15/12/44	26/04/69	30/05/94	-	31/12/02	-

13	Chickavenkata H N	08/04/52	06/05/72	17/10/02	SC	30/04/12	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02.</p>
----	-------------------	----------	----------	----------	----	----------	--

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1998  
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Edmund Mascarenhas	28/05/46	29/09/65	24/10/83	-	31/05/04	-
2	Thangamma P B	10/05/45	06/07/67	14/03/86	-	30/04/03	-
3	Sharada N A	02/03/48	6/7/1967 (LC)	14/03/86	-	31/03/06	-
4	Muddamma M K	15/02/49	04/09/67	14/03/86	-	28/02/07	Common Cadre
5	Janaki T B	21/04/43	10/7/1967 (LC)	09/10/86	-	30/04/01	-
6	Krishnoji B V	03/05/45	17/07/67 (LC)	15/03/88	ST	30/06/03	-
7	Gangu H H	08/09/47	25/03/71 (PSC)	15/03/88	SC	30/09/05	Common Cadre
8	Mayamma K K	02/04/45	17/07/67 (LC)	09/03/90	-	30/04/03	-
9	Uthappa K G	04/03/45	01/05/73 (PSC)	30/11/91	-	31/03/03	Tr.from DK as Jr. to Jr. most and took charge on 06/08/75
10	Sharada M M	13/10/46	18/07/67	03/03/92	-	31/10/04	-
11	Nanjundaraju R	15/12/44	26/04/68	30/05/94	-	31/12/02	-
12	Lalamma K U	15/05/48	01/09/69	07/07/97	-	31/05/06	-

13	Chickavenkata H H	08/04/52	06/05/72	17/10/02	SC	30/04/12	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02.</p>
----	-------------------	----------	----------	----------	----	----------	--

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/1999  
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Edmund Mascarenhas	28/05/46	29/09/65 (LC)	24/10/83	-	31/05/04	-
2	Thangamma P B	10/05/45	6/7/67 (LC)	14/03/86	-	30/04/03	-
3	Sharada N A	02/03/48	6/7/67 (LC)	14/03/86	-	31/03/06	-
4	Muddamma M K	15/02/49	4/9/67 (LC)	14/03/86	-	28/02/07	Common Cadre
5	Janaki T B	21/04/43	10/7/67 (LC)	09/10/86	-	30/04/01	-
6	Krishnoji B V	03/05/45	17/07/67 (LC)	15/03/88	ST	30/06/03	-
7	Gangu H H	08/09/47	25/03/71 (PSC)	15/03/88	SC	30/09/05	Common Cadre
8	Mayamma K K	02/04/45	17/07/67 (LC)	09/03/90	-	30/04/03	-
9	Uthappa K G	04/03/45	01/05/73 (PSC)	30/11/91	-	31/03/03	Tr.from DK as Jr. to Jr. most and took charge on 06/08/75
10	Sharada M M	13/10/46	18/07/67	03/03/92	-	31/10/04	-
11	Nanjundaraju R	15/12/44	26/04/68	30/05/94	-	31/12/02	-
12	Lamma K U	15/05/48	01/09/69	07/07/97	-	31/05/06	-

13	Chickavenkata H H	08/04/52	06/05/72	17/10/02	SC	30/04/12	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02.</p>
----	-------------------	----------	----------	----------	----	----------	--

**FINAL SENIORITY LIST OF SHERISTEDARS A15WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2000  
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Edmund Mascarenhas	28/05/46	29/09/65	24/10/83	-	31/05/04	-
2	Thangamma P B	10/05/45	06/07/67	14/03/86	-	30/04/03	-
3	Sharada N A	02/03/48	06/07/67	14/03/86	-	31/03/06	-
4	Muddamma M K	15/02/49	04/09/67	14/03/86	-	28/02/07	Common Cadre
5	Gangu H H	08/09/47	25/03/71 (PSC)	15/03/88	SC	30/09/05	Common Cadre
6	Mayamma K K	02/04/45	17/07/67 (LC)	09/03/90	-	30/04/03	-
7	Uthappa K G	04/03/45	01/05/73 (PSC)	30/11/91	-	31/03/03	The official was transferred from D.K. as Jr.to jr.most& took charge on 06.08.1975.
8	Sharada M M	13/10/46	18/07/67	03/03/92	-	31/10/04	-
9	Nanjundaraju R	15/12/44	26/04/68	30/05/94	-	31/12/02	-
10	Lamma K U	15/05/48	01/09/69	07/07/97	-	31/05/06	-
11	Ahmed Khan M R	02/09/47	01/12/67	15/06/98	-	30/09/05	-

12	Chickavenkata H H	08/04/52	06/05/72	17/10/02	SC	30/04/12	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02.</p>
----	-------------------	----------	----------	----------	----	----------	--



**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2001 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Edmund Mascarenhas	28/05/46	29/09/65	24/10/83	-	31/05/04	-
2	Thangamma P B	10/05/45	06/07/67	14/03/86	-	31/05/03	-
3	Sharada N A	02/03/48	06/07/67	14/03/86	-	31/03/06	Retired Voluntarily w.e.f. 30/07/01
4	Muddamma M K	15/02/49	04/09/67	14/03/86	-	28/02/07	Retired Voluntarily w.e.f. 30/07/01
5	Gangu H H	08/09/47	25/03/71	15/03/88	SC	30/09/05	Common Cadre
6	Mayamma K K	02/04/45	17/07/67	09/03/90	-	30/04/03	Actually promoted as per Seniority on 09/03/90
7	Uthappa K G	04/03/45	01/05/73	30/11/91	-	31/03/03	Actually promoted as per Seniority on 30/11/91
8	Sharada M M	13/10/46	18/07/67	03/03/92	-	31/10/04	-
9	Nanjundaraju R	15/12/44	26/04/78	30/05/94	-	31/12/02	-
10	Lalamma K U	15/05/48	01/09/69	07/07/97	-	31/05/06	-
11	Ahmed Khan M R	02/09/47	01/12/67	15/06/98	-	30/09/05	-
12	Umeshwari B M	02/05/47	26/06/68 05/04/71	20/4/00	-	31/05/05	-

13	Chickavenkata H H	08/04/52	06/05/72	17/10/02	SC	30/04/12	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02.</p>
----	-------------------	----------	----------	----------	----	----------	--

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2002  
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	4	5	6	7	8	9
1	Thangamma P B	10/05/45	06/07/67	14/03/86	-	31/05/03	
2	Gangu H H	08/09/47	25/03/71	14/03/88	SC	30/09/05	
3	Mayamma K K	02/04/45	17/07/67	09/03/90	-	30/04/03	
4	Uthappa K G	04/03/45	01/05/73	30/11/91	-	31/03/03	Tr. from DK & reported for duty on 30/11/91
5	Sharada M M	13/10/46	18/07/67	03/03/92	-	31/10/04	
6	Nanjundaraju R	15/12/44	26/04/78	30/05/94	-	31/12/02	Retired
7	Lamma K U	15/05/48	01/09/69	07/07/97	-	31/05/06	-
8	Ahmed Khan M R	02/09/47	01/12/67	15/06/98	-	30/09/05	-
9	Umeshwari B M	02/05/47	26/06/68 05/04/71	20/4/2000	-	31/05/05	-
10	Seenappa B P	15/08/45	01/05/73	02/07/01	-	31/08/03	-
11	Ponnakki B C	16/03/48	21/07/71 01/05/73	01/02/02	-	31/03/06	-
12	Poonacha M A	10/03/47	21/07/71	01/02/02	-	31/03/05	-

13	Chickavenkata H H	08/04/52	06/05/72	17/10/02	SC	30/04/12	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02.</p>
14	Dharmappa N P	10/10/53	16/03/74	01.09.03	SC	31/10/13	<p>The official Sri.Dharmappa.N.P, was promoted as Sheristedar on 01.02.02, his seniority in the cadre of FDA was at Sl.No.09 As on 31.12.01.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 01.02.02. For, on 01.02.02, his seniority in the post of FDA was at Sl.No.09. Therefore, his promotion to the post of Sheristedar on 01.02.02 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.09 for the year 2001. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 01.09.03.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 01.09.03.</p>

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2003 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	4	5	6	7	8	9
1	Gangu H H	08/09/47	25/03/71	14/03/88	SC	30/09/05	-
2	Sharada M M	13/10/46	18/07/67	03/03/92	-	31/10/04	-
3	Lalamma K U	15/05/48	01/09/69	30/05/94	-	31/05/06	-
4	Ahamed Khan M R	02/09/47	01/12/67	15/06/98	-	30/09/05	-
5	Umeshwari B M	02/05/47	26/06/68 05/04/71	20/04/00	-	31/05/05	-
6	Ponnakki B C	16/03/48	21/07/71 01/05/73	02/07/01	-	31/03/06	-
7	Poonacha M A	10/03/47	21/07/71	01/02/02	-	31/03/05	-
8	Kunjappa M B	22/04/52	03/10/70	01/06/02	-	30/04/12	-
9	Chikkavenkata H H	08/04/51	06/05/72	17/10/02	SC	30/04/11	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02. Hence, his seniority in the cadre of Sheristedar as on 31.12.03 is at Sl.No.09.</p>

10	Machamma P P	01/09/55	08/04/82	27/01/03	-	31/08/15	
11	Renu P P	29/11/57	08/04/82	01/09/03	-	30/11/17	-
12	Dharmappa N P	10/10/53	16/03/74	01/09/03	SC	31/10/13	<p>The official Sri.Dharmappa.N.P, was promoted as Sheristedar on 01.02.02, his seniority in the cadre of FDA was at Sl.No.09 As on 31.12.01.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 01.02.02. For, on 01.02.02, his seniority in the post of FDA was at Sl.No.09. Therefore, his promotion to the post of Sheristedar on 01.02.02 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.09 for the year 2001. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 01.09.03.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 01.09.03. Hence his seniority in the cadre of Sheristedar as on 31.12.03 is at Sl.No.12.</p>
13	Thimmaiah H M	08/06/48	04/09/75	01/09/03	SC	30/06/06	-

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/12/2004  
PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	4	5	6	7	8	9
1	Gangu H H	08/09/47	25/03/71	14/03/88	SC	30/09/05	
2	Lamma K U	15/05/48	01/09/69	07/07/97	-	31/05/06	-
3	Ahamed Khan M R	02/09/47	01/12/67	15/06/98	-	30/09/05	
4	Umeshwari B M	02/05/47	26/06/68 05/04/71	20/04/00	-	31/05/05	
5	Ponnakki B C	16/03/48	21/07/71 01/05/73	01/02/02	-	31/03/06	
6	Poonacha M A	10/03/47	21/07/71	01/02/02	-	31/03/05	
7	Kunjappa M B	22/04/52	03/10/70	01/06/02	-	30/04/12	-
8	Chikkavenkata H H	08/04/51	06/05/72	17/10/02	SC	30/04/11	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02. Hence, his seniority in the cadre of Sheristedar as on 31.12.04 is at Sl.No.08.</p>
9	Machamma P P	01/09/55	08/04/82	27/01/03	-	31/08/15	

10	Renu P P	29/11/57	08/04/82	01/09/03	-	30/11/17	
11	Dharmappa N P	10/10/53	16/03/74	01.09.03	SC	31/10/13	<p>The official Sri.Dharmappa.N.P, was promoted as Sheristedar on 01.02.02, his seniority in the cadre of FDA was at Sl.No.09 As on 31.12.01.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 01.02.02. For, on 01.02.02, his seniority in the post of FDA was at Sl.No.09. Therefore, his promotion to the post of Sheristedar on 01.02.02 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.09 for the year 2001. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 01.09.03.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 01.09.03. Hence his seniority in the cadre of Sheristedar as on 31.12.04 is at Sl.No.11.</p>
12	Thimmaiah H M	08/06/48	04/09/75	08/09/03	SC	30/06/06	-



**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 30/09/2007 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No.	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Kunjappa M B	22/04/52	03/10/70	01/06/02	-	31/10/12	
2	Chikkavenkata H H	08/04/51	06/05/72	17/10/02	SC	30/04/11	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while re-fixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02. Hence, his seniority in the</p>
3	Machamma P P	01/09/55	08/04/82	27/01/03	-	31/08/15	
4	Renu P P	29/11/57	08/04/82	01/09/03	-	30/11/17	

5	Dharmappa N P	10/10/53	16/03/74	01.09.03	SC	31/10/13	<p>The official Sri.Dharmappa.N.P, was promoted as Sheristedar on 01.02.02, his seniority in the cadre of FDA was at Sl.No.09 As on 31.12.01.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 01.02.02. For, on 01.02.02, his seniority in the post of FDA was at Sl.No.09. Therefore, his promotion to the post of Sheristedar on 01.02.02 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.09 for the year 2001. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 01.09.03.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 01.09.03. Hence his seniority in the cadre of Sheristedar as on 30.09.07 is at Sl.No.5.</p>
6	Ananda N M	09/11/49	04/09/75	06/04/05	-	30/11/09	
7	Arasu K C	04/10/52	04/09/75	06/04/05	-	31/10/12	
8	Gowramma G C	25/05/54	04/09/75	06/04/05	-	31/05/14	
9	Leelavathy C B	21/07/56	04/09/75	18/10/05	-	31/07/16	
10	Bopaiah M S	10/05/50	16/03/73	18/10/05	-	31/05/08	
11	Muthappa K T	06/05/51	01/09/75	29/04/06	-	31/05/11	
12	Shammi S T	06/01/67	28/06/99	16/06/06	-	31/01/27	

13	Chandrakiran J	11/03/69	30/06/99	28/01/08	SC	31/03/29	<p>The official Sri.Chandrakiran.J, was promoted as Sheristedar on 18.10.05. His seniority in the cadre of FDA was at Sl.No.12 As on 31.12.04.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 18.10.05. For, on 18.10.05, his seniority in the post of FDA was at Sl.No.12. Therefore, his promotion to the post of Sheristedar on 18.10.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.12 for the year 2005. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 28.01.08.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 28.01.08.</p>
14	Suresh G P	13/01/73	02/07/99	25/07/08	ST	31/01/33	<p>The official Sri.Suresh.G.P, was promoted as Sheristedar on 06.04.05. His seniority in the cadre of FDA was at Sl.No.13 as on 31.12.04.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 06.04.05. For, on 06.04.05, his seniority in the post of FDA was at Sl.No.13. Therefore, his promotion to the post of Sheristedar on 06.04.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.13 for the year 2005. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 25.07.08.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 25.07.08.</p>

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 01/01/2010 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No.	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Kunjappa M B	22/04/52	03/10/70	01/06/02	-	30/04/12	-
2	Chikkavenkata H H	08/04/51	06/05/72	17/10/02	SC	30/04/11	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02. Hence, his seniority in the cadre of Sheristedar as on 01.01.10 is at Sl.No.02.</p>
3	Machamma P P	01/09/55	08/04/82	27/01/03	-	31/08/15	-
4	Renu P P	29/11/57	08/04/82	01/09/03	-	30/11/17	-

5	Dharmappa N P	10/10/53	16/03/74	01.09.03	SC	31/10/13	<p>The official Sri.Dharmappa.N.P, was promoted as Sheristedar on 01.02.02, his seniority in the cadre of FDA was at Sl.No.09 As on 31.12.01.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 01.02.02. For, on 01.02.02, his seniority in the post of FDA was at Sl.No.09. Therefore, his promotion to the post of Sheristedar on 01.02.02 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.09 for the year 2001. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 01.09.03.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 01.09.03. Hence his seniority in the cadre of Sheristedar as on 01.01.10 is at Sl.No.05.</p>
6	Arasu K C	04/10/52	04/09/75	06/04/05	-	31/10/12	-
7	Gowramma G C	25/05/54	04/09/75	06/04/05	-	31/05/14	-
8	Leelavathy C B	21/07/56	04/09/75	18/10/05	-	31/07/16	-
9	Muthappa K T	06/05/51	01/09/75	29/04/06	-	31/05/11	
10	Shammy S T	06/01/67	28/06/99	16/06/06	-	31/01/27	
11	Umadevi S A	03/06/70	28/06/99	23/11/06	-	30/06/30	

12	Chandrakiran J	11/03/69	30/06/99	28/01/08	SC	31/03/29	<p>The official Sri.Chandrakiran.J, was promoted as Sheristedar on 18.10.05. His seniority in the cadre of FDA was at Sl.No.12 As on 31.12.04.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 18.10.05. For, on 18.10.05, his seniority in the post of FDA was at Sl.No.12. Therefore, his promotion to the post of Sheristedar on 18.10.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.12 for the year 2005. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 28.01.08.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 28.01.08. Hence, his seniority in the cadre of Sheristedar as on 01.01.10 is at Sl.No.12.</p>
13	Suresh G P	13/01/73	02/07/99	25/07/08	ST	31/01/33	<p>The official Sri.Suresh.G.P, was promoted as Sheristedar on 06.04.05. His seniority in the cadre of FDA was at Sl.No.13 as on 31.12.04.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 06.04.05. For, on 06.04.05, his seniority in the post of FDA was at Sl.No.13. Therefore, his promotion to the post of Sheristedar on 06.04.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.13 for the year 2005. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 25.07.08.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 25.07.08. Hence, his seniority in the cadre of Sheristedar as on 01.01.10 is at Sl.No.13.</p>

14	Venkatesh R	02/06/75	02/07/99	03/05/10	-	30/06/35	<p>The official Sri.Venkatesh.R, was promoted as Sheristedar on 25.07.08. His seniority in the cadre of FDA was at Sl.No.04 as on 30.09.07.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 25.07.08. For, on 25.07.08, his seniority in the post of FDA was at Sl.No.04. Therefore, his promotion to the post of Sheristedar on 25.07.08 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.04 for the year 2007. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 03.05.10.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 03.05.10.</p>
----	-------------	----------	----------	----------	---	----------	---

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 30/04/2011 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No.	Name of the Officials (Sri/Smt/Kum)	Date of Birth	Date of entry into service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	4	5	6	7	8	9
1	Kunjappa M B	22/04/52	03/10/70	01/06/02	-	Apr-2012	
2	Chikkavenkata H H	08/04/51	06/05/72	17/10/02	SC	Apr-2011	<p>The official Sri.Chikkavenkata.H.H, was promoted as Sheristedar on 03.03.92. As on 28.08.91, his seniority in the cadre of FDA was at Sl.No.15.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 03.03.92. For, on 03.03.92, his seniority in the post of FDA was at Sl.No.15. Therefore, his promotion to the post of Sheristedar on 03.03.92 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.15 for the year 1991. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 17.10.02.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 17.10.02. Hence, his seniority in the cadre of Sheristedar as on 30.01.011 is at Sl.No.02.</p>
3	Machamma P P	01/09/55	08/04/82	27/01/03	-	Aug-2015	
4	Renu P P	29/11/57	08/04/82	01/09/03	-	Nov-2017	



5	Dharmappa N P	10/10/53	16/03/74	01.09.03	SC	Oct-2013	<p>The official Sri.Dharmappa.N.P, was promoted as Sheristedar on 01.02.02, his seniority in the cadre of FDA was at Sl.No.09 As on 31.12.01.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 01.02.02. For, on 01.02.02, his seniority in the post of FDA was at Sl.No.09. Therefore, his promotion to the post of Sheristedar on 01.02.02 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.09 for the year 2001. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 01.09.03.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 01.09.03. Hence his seniority in the cadre of Sheristedar as on 30.04.11 is at Sl.No.05.</p>
6	Arasu K C	04/10/52	04/09/75	06/04/05	-	Oct-2012	
7	Gowramma G C	25/05/54	04/09/75	06/04/05	-	May-2014	
8	Leelavathy C B	21/07/56	04/09/75	18/10/05	-	Jul-2016	
9	Sachidananda M R	13/07/50	06/04/79	29/04/06	-		
10	Muthappa K T	06/05/51	01/09/75	29/04/06	-	May-2011	
11	Shammy S T	06/01/67	28/06/99	16/06/06	-	Jan-2027	

12	Suresh G P	13/01/73	02/07/99	25/07/08	ST	Jan-2033	<p>The official Sri.Suresh.G.P, was promoted as Sheristedar on 06.04.05. His seniority in the cadre of FDA was at Sl.No.13 as on 31.12.04.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 06.04.05. For, on 06.04.05, his seniority in the post of FDA was at Sl.No.13. Therefore, his promotion to the post of Sheristedar on 06.04.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.13 for the year 2005. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 25.07.08.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 25.07.08. Hence his seniority in the cadre of Sheristedar as on 30.04.11 is at Sl.No.12.</p>
13	Venkatesh R	02/06/75	02/07/99	03/05/10	-	Jun-2035	<p>The official Sri.Venkatesh.R, was promoted as Sheristedar on 25.07.08. His seniority in the cadre of FDA was at Sl.No.04 as on 30.09.07.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 25.07.08. For, on 25.07.08, his seniority in the post of FDA was at Sl.No.04. Therefore, his promotion to the post of Sheristedar on 25.07.08 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.04 for the year 2007. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 03.05.10.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 03.05.10. Hence his seniority in the cadre of Sheristedar as on 30.04.11 is at Sl.No.13.</p>
14	Vasu T S	14/05/53	25/05/79	03/05/10	-	May-2013	
15	Thimmaiah M M	14/09/53	19/02/80	03/05/10	-	Sep-2013	
16	Palaksha B M	24/06/58	19/02/80	03/05/10	-	Jun-2018	
17	Ganapathy U K	09/10/53	02/05/73	24/07/10	-	Oct-2013	

18	Jayaram H M	26/10/58	19/08/88	23/11/12	SC	Oct-2018	<p>The official Sri.Jayaram.H.M was promoted as FDA on 03.04.03. As on 01.01.10, his seniority in the cadre of FDA was at Sl.No.08. He was further promoted to the post of Sheristedar on 03.05.10.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.04.03. For, on 03.04.03, his seniority in the post of SDA was at Sl.No.13. Moreover, even on the date of his promotion to the post of Sheristedar on 21.06.10 he did not fall within the zone of consideration as his seniority on the basis of FDA on the said date was at Sl.No.13. Therefore, his promotion to the post of FDA on 03.04.03 was without any legal basis. Similarly, his further promotion to the post of Sheristedar on 03.05.10 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.13 for the year 2003. Consequently, the official attains</p> <p>Therefore, the official is deemed to be promoted in the ca</p>
----	-------------	----------	----------	----------	----	----------	--

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 30/04/2012 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Official	Date of Birth	Date of Entry into Service	Deemed Date of Promotion	Whether belongs to SC/ ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	P.P. Machamma	01/09/55	08/04/82	27/01/03		Aug-2015	-
2	P.P. Renu	29/11/57	08/04/82	01/09/03		Nov-2017	-
3	N.P. Dharmappa	10/10/53	16/03/74	01.09.03	SC	Oct-2013	<p>The official Sri.Dharmappa.N.P, was promoted as Sheristedar on 01.02.02, his seniority in the cadre of FDA was at Sl.No.09 As on 31.12.01.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 01.02.02. For, on 01.02.02, his seniority in the post of FDA was at Sl.No.09. Therefore, his promotion to the post of Sheristedar on 01.02.02 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.09 for the year 2001. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 01.09.03.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 01.09.03. Hence his seniority in the cadre of Sheristedar as on 01.06.12 is at Sl.No.03.</p>
4	Arasu K C	04/10/52	04/09/75	06/04/05		Oct-2012	-
5	G.C.Gowramma	25/05/54	04/09/75	06/04/05		May-2014	-
6	C.B.Leelavathy	21/07/56	04/09/75	18/10/05		Jul-2016	-
7	S.T.Shammy	06/01/67	28/06/99	16/06/06		Jan-2027	-

8	G.P.Suresh	13/01/73	01/07/99	25/07/08	ST	Jan-2033	<p>The official Sri.Suresh.G.P, was promoted as Sheristedar on 06.04.05. His seniority in the cadre of FDA was at Sl.No.13 as on 31.12.04.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 06.04.05. For, on 06.04.05, his seniority in the post of FDA was at Sl.No.13. Therefore, his promotion to the post of Sheristedar on 06.04.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.13 for the year 2005. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 25.07.08.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 25.07.08. Hence his seniority in the cadre of Sheristedar as on 01.06.12 is at Sl.No.08.</p>
9	R. Venkatesh	02/06/75	02/07/99	3/5/2010		Jun-2035	<p>The official Sri.Venkatesh.R, was promoted as Sheristedar on 25.07.08. His seniority in the cadre of FDA was at Sl.No.04 as on 30.09.07.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 25.07.08. For, on 25.07.08, his seniority in the post of FDA was at Sl.No.04. Therefore, his promotion to the post of Sheristedar on 25.07.08 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.04 for the year 2007. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 03.05.10.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 03.05.10. Hence his seniority in the cadre of Sheristedar as on 01.06.12 is at Sl.No.09.</p>
10	M.M.Thimmaiah	14/09/53	19/02/80	03/05/10		Sep-2013	-
11	B.M.Palaksha	24/06/58	19/02/80	03/05/10		Jun-2018	-
12	U.K.Ganapathy	09/10/53	02/05/73	24/07/10		Oct-2013	-
13	Aiyanna K G	15/06/51	03/05/80	06/08/10		Jun-2011	
14	B.S.Mohan	11/02/58	01/12/78	21/04/11		Feb-2018	-
15	Meharujan	13/09/53	01/09/81	21/04/11		Sep-2013	-

16	M.M.Damayanthi	23/07/64	02/05/86	30/06/11		Jul-2024	-
17	M.S.Kushakumar	13/09/67	27/12/04	30/06/11	SC	Sep-27	<p>The official Sri.M.S.Kushakumar, was promoted as Sheristedar on 30.06.11. His seniority in the cadre of FDA was at Sl.No.05 As on 30.04.11.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official fell in the zone of consideration of her promotion to the post of Sheristedar on 30.06.11. how ever her seniority was considered above other 02 SGCE's,. Therefore his seniority in promotion to the post of Sheristedar on 30.04.11 was without any legal basis.</p> <p>Therefore, while refixing his seniority,the said official's seniority has to be reverted to the seniority No.17 from Sl.No.15 in the post of Sheristedar, in the year 2012. Hence his seniority in the cadre of Sheristedar as on 01.06.12 is at Sl.No.17.</p>
18	C.M.Lalitha	04/04/54	07/06/86	30/06/11		Apr-2014	-
19	H.M.Jayaram	26/10/58	19/08/88	23/11/12	SC	Oct-2018	<p>The official Sri.Jayaram.H.M was promoted as FDA on 03.04.03. As on 01.01.10, his seniority in the cadre of FDA was at Sl.No.08. He was further promoted to the post of Sheristedar on 03.05.10.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.04.03. For, on 03.04.03, his seniority in the post of SDA was at Sl.No.13. Moreover, even on the date of his promotion to the post of Sheristedar on 21.06.10 he did not fall within the zone of consideration as his seniority on the basis of FDA on the said date was at Sl.No.13. Therefore, his promotion to the post of FDA on 03.04.03 was without any legal basis. Similarly, his further promotion to the post of Sheristedar on 03.05.10 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.13 for the year 2003. Consequently, the official attains the eligibility for being promoted to the post of FDA on 29.04.06. Therefore, the official is deemed to be promoted in the cadre of</p>

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 01/01/2014 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Official	Date of Birth	Date of Entry into Judicial Service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	P.P.Machamma	01/09/55	08/04/82	27/01/03		Aug-2015	
2	P.P.Renu	29/11/57	08/04/82	01/09/03		Nov-2017	
3	G.C.Gowramma	25/05/54	04/09/75	06/04/05		May-2014	
4	S.T.Shammy	06/01/67	28/06/99	16/06/06		Jan-2027	
5	G.P.Suresh	13/01/73	02/07/99	25/07/08	ST	Jan-2033	<p>The official Sri.Suresh.G.P, was promoted as Sheristedar on 06.04.05. His seniority in the cadre of FDA was at Sl.No.13 as on 31.12.04.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 06.04.05. For, on 06.04.05, his seniority in the post of FDA was at Sl.No.13. Therefore, his promotion to the post of Sheristedar on 06.04.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.13 for the year 2005. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 25.07.08.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 25.07.08. Hence his seniority in the cadre of Sheristedar as on 01.01.14 is at Sl.No.05.</p>

6	R.Venkatesh	02/06/75	02/07/99	3/5/2010		Jun-2035	<p>The official Sri.Venkatesh.R, was promoted as Sheristedar on 25.07.08. His seniority in the cadre of FDA was at Sl.No.04 as on 30.09.07.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 25.07.08. For, on 25.07.08, his seniority in the post of FDA was at Sl.No.04. Therefore, his promotion to the post of Sheristedar on 25.07.08 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.04 for the year 2007. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 03.05.10.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 03.05.10. Hence his seniority in the cadre of Sheristedar as on 01.01.14 is at Sl.No.06.</p>
7	B.M.Palaksha	24/06/58	19/02/80	03/05/10		Jun-2018	
8	B.S.Mohan	11/02/58	01/12/78	21/04/11		Feb-2018	
9	M.M.Damayanthi	23/07/64	02/05/86	30/06/11		Jul-2024	
10	M.S.Kushakumar	13/09/67	27/12/04	30/06/11	SC	Sep-27	<p>The official Sri.M.S.Kushakumar, was promoted as Sheristedar on 30.06.11. His seniority in the cadre of FDA was at Sl.No.05 As on 30.04.11.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official fell in the zone of consideration of her promotion to the post of Sheristedarr on 30.06.11. how ever her seniority was considered above other 02 SGCE's,. Therefore his seniority in promotion to the post of Sheristedar on 30.04.11 was without any legal basis.</p> <p>Therefore, while refixing his seniority,the said official's seniority has to be reverted to the seniority No.17 from Sl.No.15 in the post of Sheristedar, in the year 2012. Hence his seniority in the cadre of Sheristedar as on 01.01.14 is at Sl.No.10.</p>
11	C.M.Lalitha	04/04/54	07/06/86	30/06/11		Apr-2014	
12	A.C.Chandraiah	18/05/55	01/01/81	08/06/12		May-2015	



13	H.M.Jayaram	26/10/58	19/08/88	23/11/12	SC	Oct-2018	<p>The official Sri.Jayaram.H.M was promoted as FDA on 03.04.03. As on 01.01.10, his seniority in the cadre of FDA was at Sl.No.08. He was further promoted to the post of Sheristedar on 03.05.10.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.04.03. For, on 03.04.03, his seniority in the post of SDA was at Sl.No.13. Moreover, even on the date of his promotion to the post of Sheristedar on 21.06.10 he did not fall within the zone of consideration as his seniority on the basis of FDA on the said date was at Sl.No.13. Therefore, his promotion to the post of FDA on 03.04.03 was without any legal basis. Similarly, his further promotion to the post of Sheristedar on 03.05.10 was without any legal basis.</p> <p>Therefore, while re-fixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.13 for the year 2003. Consequently, the official attains the eligibility for being promoted to the post of FDA on 29.04.06. Therefore, the official is deemed to be promoted in the cadre of</p>
14	B.M.Thimmappa	15/04/53	4/9/1975	20/04/13		Apr-2013	
15	M.A.Shivakumar	12/06/71	02/04/90	29/10/13		Jun-2031	

16	H.K.Shivappa	07/07/58	13/09/79	29/10/13	SC	Jul-2018	<p>The official Sri.Shivappa.H.K was promoted as FDA on 06.09.06. As on 01.06.12, his seniority in the cadre of FDA was at Sl.No.04. He was further promoted to the post of Sheristedar on 29.10.13.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 06.09.06. For, on 06.09.06, his seniority in the post of SDA was at Sl.No.11. Moreover, the official fell in the zone of consideration of his promotion to the post of Sheristedar on 29.10.13. how ever his seniority was considered above SGCE (Sri Shivakumar.M.A). Therefore, his promotion to the post of FDA on 06.09.06 was without any legal basis. Similarly, his further seniority in promotion to the post of Sheristedar on 29.10.13 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list at Sl.No.11 for the year 2006. Consequently, the official attains the eligibility for being promoted to the post of FDA on 05.01.09. Therefore, the official is deemed to be promoted in the cadre of</p>
17	M.K.Lakshmi	01/07/59	04/09/91	29/10/13	ST	Jul-2019	
18	P.U.Meena Kumari	17/12/62	04/09/91	29/10/13		Dec-2022	
19	K.A.Parvathy	08/04/64	25/05/92	29/10/13		Apr-2024	

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 31/05/2016 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Official	Date of Birth	Date of Entry into Judicial Service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	P.P.Renu	29/11/57	08/04/82	01/09/03		Nov-2017	
2	S.T.Shammy	06/01/67	28/06/99	16/06/06		Jan-2027	
3	G.P.Suresh	13/01/73	02/07/99	25/07/08	ST	Jan-2033	<p>The official Sri.Suresh.G.P, was promoted as Sheristedar on 06.04.05. His seniority in the cadre of FDA was at Sl.No.13 as on 31.12.04.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 06.04.05. For, on 06.04.05, his seniority in the post of FDA was at Sl.No.13. Therefore, his promotion to the post of Sheristedar on 06.04.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.13 for the year 2005. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 25.07.08.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 25.07.08. Hence his seniority in the cadre of Sheristedar as on 31.05.16 is at Sl.No.03.</p>

4	R.Venkatesh	02/06/75	02/07/99	3/5/2010		Jun-2035	<p>The official Sri.Venkatesh.R, was promoted as Sheristedar on 25.07.08. His seniority in the cadre of FDA was at Sl.No.04 as on 30.09.07.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 25.07.08. For, on 25.07.08, his seniority in the post of FDA was at Sl.No.04. Therefore, his promotion to the post of Sheristedar on 25.07.08 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.04 for the year 2007. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 03.05.10.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 03.05.10. Hence his seniority in the cadre of Sheristedar as on 31.05.16 is at Sl.No.04.</p>
5	B.S.Mohan	11/02/58	01/12/78	21/04/11		Feb-2018	
6	M.M.Damayanthi	23/07/64	02/05/86	30/06/11		Jul-2024	
7	M.S.Kushakumar	13/09/67	27/12/04	30/06/11	SC	Sep-27	<p>The official Sri.M.S.Kushakumar, was promoted as Sheristedar on 30.06.11. His seniority in the cadre of FDA was at Sl.No.05 As on 30.04.11.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official fell in the zone of consideration of her promotion to the post of Sheristedar on 30.06.11. how ever her seniority was considered above other 02 SGCE's,. Therefore his seniority in promotion to the post of Sheristedar on 30.04.11 was without any legal basis.</p> <p>Therefore, while refixing his seniority,the said official's seniority has to be reverted to the seniority No.17 from Sl.No.15 in the post of Sheristedar, in the year 2012. Hence his seniority in the cadre of Sheristedar as on 31.05.16 is at Sl.No.07.</p>

8	H.M.Jayaram	26/10/58	19/08/88	23/11/12	SC	Oct-2018	<p>The official Sri.Jayaram.H.M was promoted as FDA on 03.04.03. As on 01.01.10, his seniority in the cadre of FDA was at Sl.No.08. He was further promoted to the post of Sheristedar on 03.05.10.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.04.03. For, on 03.04.03, his seniority in the post of SDA was at Sl.No.13. Moreover, even on the date of his promotion to the post of Sheristedar on 21.06.10 he did not fall within the zone of consideration as his seniority on the basis of FDA on the said date was at Sl.No.13. Therefore, his promotion to the post of FDA on 03.04.03 was without any legal basis. Similarly, his further promotion to the post of Sheristedar on 03.05.10 was without any legal basis.</p> <p>Therefore, while re-fixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.13 for the year 2003. Consequently, the official attains the eligibility for being promoted to the post of FDA on 29.04.06. Therefore, the official is deemed to be promoted in the cadre of</p>
9	H.K.Shivappa	07/07/58	13/09/79	29/10/13	SC	Jul-2018	

10	M.K.Lakshmi	01/07/59	04/09/91	29/10/13	ST	Jul-2019	
11	P.U.Meena Kumari	17/12/62	04/09/91	29/10/13		Dec-2022	
12	K.A.Parvathy	08/04/64	25/05/92	29/10/13		Apr-2024	
13	H.T.Krishnaveni	01/06/64	25/05/92	11/11/14		May-2024	
14	Shravi Muthamma B.D	24/04/80	17/08/09	11/11/14		April-2040	
15	T.P. Sadashivappa	25/08/80	17/08/09	11/11/14		Aug-2040	
16	M.Venkategowda	01/06/82	27/08/09	11/02/15		May-2042	
17	Govindaraju	08/05/79	26/08/09	11/02/15	SC	Aug-2039	<p>The official Sri.Govindaraju, was promoted as Sheristedar on 11.11.14. As on 01.01.14, his seniority in the cadre of FDA was at Sl.No.06</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 11.11.14. For, on 11.11.14, his seniority in the post of FDA was at Sl.No.06. Therefore, his promotion to the post of Sheristedar on 11.11.14 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.06 for the year 2014. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 11.02.15.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 11.02.15. Hence his seniority in the cadre of Sheristedar as on 31.12.16 is at Sl.No.17.</p>

18	Nanjundappa	14/12/64	25/05/92	The official has not yet attained eligibility for the post of Sheristedar	ST	Dec-2024	<p>The official Sri Nanjundappa was promoted as Sheristedar on 11.02.15. His seniority in the cadre of FDA was at Sl.No.08 as on 01.01.14.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 11.02.15. For, on 11.02.15, his seniority in the post of FDA was at Sl.No.08. Therefore, his promotion to the post of Sheristedar on 13.02.15 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.09 for the year 2015. Consequently, the the official has not attained the eligibility for being promoted to the post of sheristedar yet as there are 02 other senior officials to be promoted to the post of sheristedar. Hence official has to be reverted to the post of FDA.</p>
----	-------------	----------	----------	---	----	----------	--

**FINAL SENIORITY LIST OF SHERISTEDARS WORKING IN THE COURTS OF KODAGU UNIT AS ON 30/06/2017 PREPARED AFTER REVIEW AS PER VIDE G.O.NO. DPAR 182 SRR 2011, BENGALURU, DATED 06.05.2017**

Sl. No	Name of the Official	Date of Birth	Date of Entry into Judicial Service	Deemed Date of Promotion	Whether belongs to SC/ST	Date of Retirement	Remarks
1	2	3	4	5	6	7	8
1	Renu P P	29/11/57	08/04/82	01/09/03		30/11/17	
2	Shammy S T	06/01/67	28/06/99	23/11/06		31/01/27	
3	Suresh G P	13/01/73	02/07/99	25/07/08	ST	31/01/33	<p>The official Sri.Suresh.G.P, was promoted as Sheristedar on 06.04.05. His seniority in the cadre of FDA was at Sl.No.13 as on 31.12.04.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 06.04.05. For, on 06.04.05, his seniority in the post of FDA was at Sl.No.13. Therefore, his promotion to the post of Sheristedar on 06.04.05 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.13 for the year 2005. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 25.07.08.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 25.07.08. Furthermore, his seniority in the cadre of Sheristedar as on 30.06.17 is at Sl.No.03.</p>



4	Venkatesh R	02/06/75	02/07/99	03/05/10		30/06/35	<p>The official Sri.Venkatesh.R, was promoted as Sheristedar on 25.07.08. His seniority in the cadre of FDA was at Sl.No.04 as on 30.09.07.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 25.07.08. For, on 25.07.08, his seniority in the post of FDA was at Sl.No.04. Therefore, his promotion to the post of Sheristedar on 25.07.08 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.04 for the year 2007. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 03.05.10.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 03.05.10. Hence, his seniority in the cadre of Sheristedar as on 30.06.17 is at Sl.No.04.</p>
5	Mohan B S	11/02/58	01/12/78	21/04/11		28/02/18	
6	Damayanthi M M	23/07/64	02/05/86	30/06/11		31/07/24	
7	Kushakumar M S	13/09/67	27/12/04	30/06/11	SC	30/09/27	<p>The official Sri.M.S.Kushakumar, was promoted as Sheristedar on 30.06.11. His seniority in the cadre of FDA was at Sl.No.05 As on 30.04.11.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official fell in the zone of consideration of her promotion to the post of Sheristedar on 30.06.11. how ever her seniority was considered above other 02 SGCE's,. Therefore his seniority in promotion to the post of Sheristedar on 30.04.11 was without any legal basis.</p> <p>Therefore, while refixing his seniority,the said official's seniority has to be reverted to the seniority No.17 from Sl.No.15 in the post of Sheristedar, in the year 2012. Hence his seniority in the cadre of Sheristedar as on 30.06.17 is at Sl.No.07.</p>

8	Jayaram H M	26/10/58	19/08/88	23/11/12	SC	31/10/18	<p>The official Sri.Jayaram.H.M was promoted as FDA on 03.04.03. As on 01.01.10, his seniority in the cadre of FDA was at Sl.No.08. He was further promoted to the post of Sheristedar on 03.05.10.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of FDA on 03.04.03. For, on 03.04.03, his seniority in the post of SDA was at Sl.No.13. Moreover, even on the date of his promotion to the post of Sheristedar on 21.06.10 he did not fall within the zone of consideration as his seniority on the basis of FDA on the said date was at Sl.No.13. Therefore, his promotion to the post of FDA on 03.04.03 was without any legal basis. Similarly, his further promotion to the post of Sheristedar on 03.05.10 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of SDA, and kept in the seniority list as at Sl.No.13 for the year 2003. Consequently, the official attains the eligibility for being promoted to the post of FDA on 29.04.06. Therefore, the official is deemed to be promoted in the cadre of</p>
---	-------------	----------	----------	----------	----	----------	--

9	Shivappa H K	07/07/58	13/09/79	29/10/13	SC	31/07/18	
10	Lakshmi M K	01/07/59	04/09/91	29/10/13	ST	30/06/19	
11	Meena Kumari P U	17/12/62	04/09/91	29/10/13		31/12/22	
12	Parvathy K A	08/04/64	25/05/92	29/10/13		30/04/24	
13	Krishnaveni H T	01/06/64	25/05/92	11/11/14		31/05/24	
14	Shravi Muthamma B D	24/04/80	17/08/09	11/11/14		30/04/40	
15	Sadashivappa T P	25/08/80	17/08/09	11/11/14		31/08/40	
16	Venkategowda M	01/06/82	27/08/09	11/02/15		31/05/42	
17	Govindaraju	08/05/79	26/08/09	11/02/15	SC	31/08/39	<p>The official Sri.Govindaraju, was promoted as Sheristedar on 11.11.14. As on 01.01.14.his seniority in the cadre of FDA was at Sl.No.06 .</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 11.11.14. For, on 11.11.14, his seniority in the post of FDA was at Sl.No.06. Therefore, his promotion to the post of Sheristedar on 11.11.14 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.06 for the year 2014. Consequently, the official attains the eligibility for being promoted to the post of Sheristedar on 11.02.15.</p> <p>Therefore, the official deemed to be promoted in the cadre of Sheristedar on 11.02.15. Hence his seniority in the cadre of Sheristedar as on 31.12.16 is at Sl.No.17.</p>

18	Nanjundappa	14/12/64	25/05/92	The official has not yet attained eligibility for the post of Sheristedar	ST	31/12/24	<p>The official Sri Nanjundappa was promoted as Sheristedar on 11.02.15. His seniority in the cadre of FDA was at Sl.No.08 as on 01.01.14.</p> <p>After redoing his seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official did not fall in the zone of consideration of his promotion to the post of Sheristedar on 11.02.15. For, on 11.02.15, his seniority in the post of FDA was at Sl.No.08. Therefore, his promotion to the post of Sheristedar on 13.02.15 was without any legal basis.</p> <p>Therefore, while refixing his seniority, the official has to be reverted to the post of FDA, and kept in the seniority list as at Sl.No.08 for the year 2015. Consequently, the official has not attained the eligibility for being promoted to the post of sheristedar yet as there are 02 other senior officials to be promoted to the post of sheristedar. Hence official has to be reverted to the post of FDA.</p>
19	Nagarathna C S	18/07/70	17/09/92	The official has not yet attained eligibility for the post of Sheristedar	SC	31/07/30	<p>The official Smt.Nagarathna.C.S, was promoted as FDA on 15.06.10. Her seniority in the cadre of FDA was at Sl.No.07 as on 01.01.14. She was further promoted to the post of Sheristedar on 06.08.2016.</p> <p>After redoing her seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official fell in the zone of consideration of her promotion to the post of FDA on 15.06.10. How ever her seniority in FDA was considered above 05 other SGCE's. Moreover, even on the date of her promotion to the post of Sheristedar on 06.08.16, she did not fall in the zone of consideration as her seniority on the basis of FDA on the said date was at Sl.No.06. Therefore her seniority in promotion to the post of FDA on 15.06.10 was without any legal basis. Similarly, her further promotion to the post Sheristedar on 06.08.2016 was any legal basis.</p> <p>Therefore, while refixing her seniority, the said official's seniority has to be reverted to the seniority No.27. in the post of FDA, in the year 2011. Consequently, the official has not att</p>

**Note :**

**1. The positions of the officials at Sl.No.18 & 19 in Sheristedar list has to be refitted as per G.O No.DPAR 182 SRR 2011, Bengaluru, dated 06.05.17.**

**2.The SGCE's will be placed in Sl.No.18 & 19 after obtaining their willingness.**

Sd/-  
Prl.District & Sessions Judge  
Kodagu-Madikeri